

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

(IB)-771(PB)/2018

Contempt Petition/37/2023, IA/3464/2023, IA/2113/2023, IA/6303/2022

IN THE MATTER OF:

Capri Global Capital Ltd.

....Applicant

Vs.

Value Infratech India Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 18.08.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Vikas Tiwari, Mr. Kumar Deepraj, Adv. in
IA/6303/2022

Mr. Yogesh Sharma, Adv. in IA/2113/2023

For the Respondent :

For the RP : Mr. Rishabh Jain, Adv.

For the Home Buyers : Mr. Mayank Mittal, Adv.

ORDER

Due to paucity of time, the matter is listed on **05.09.2023**.

**S/d-
(Court Officer)**